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The validity of the patent registered expired on 11.3.1974 and thus no action could possibly be taken the owners o the patent.

## Opposition of All India Ex-servicemen's Welfare Association to Implementation of Mandal Commission's Report

3095. CHOWDHRY HARI SINGH: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that All India Ex-servicemen's Welfare ciation was opposed the implementation of the Mandal Commission's report in regard to reservation in Government jobs. as announced recently; and
- (b) if so, what action Government propose to take to ameliorate the grievances of about half of the 50,000 to 60,000 soldiers retiring every year from service?

THE PRIME MINISTER AND MIN-PERSONNEL, PUBLIC ISTER OF PENSIONS GRIEVANCES AND PRATAP VISHWANATH SHRI SINGH): (a) The All-India Ex-Servicemen Welfare Association has represented that it should be ensured do not suffer on that ex-servicemen account of Government's acceptance of the recommendation of the Second Backward Classes Commission on re-SEBCs in iohs servation for the under the Central Government but also have the important aspect of regiven servation for ex-servicemen proper statutory backing.

(b) The representation is under consideration.

## Selection of Players for Chess Tournament in Chile

3096. DR. YELAMANCHILI SIVA-JI: Will the PRIME MINISTER pleased to state:

(a) what are the games/sports approved by Government to be

sored to the players to participate in world events:

- (b) whether it is a fact that during August a girl and a boy were selected by chess federation to participate in World Junior Chess Tournament held in Chile:
- (c) when their names were cleared by Government; when was the tournament scheduled:
- (d) whether they were paid for the tickets; if not, what are the reasons therefor; and
- (e) whether chess players paid tickets in similar circumstances earlier; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) The Department of Youth Affairs 8. Sports receives proposals from time to time from various National Sports Federations Associations for the participation of our sportspersons in International tournaments. These proposals are examined in accordance with the Guidelines "Operation Excellence". While clearing proposals at Cost to Government, emphasis is principally on disciplines identified for India's participation in the forthcoming Asian Games Chess is not one them.

- (b) Yes. Sir.
- (c) and (d) The tournament was scheduled to be held from August 16. 1990. Government did not clear the proposal initially. The All India Chess Federation (AICF) was advised this decision on August 1, 1990. Some representations were received later, on 8th August, 1990. On reconsideration, Government decided to clear the proposal at "No Cost to Government" and orders were issued on 13th August, 1990.

Since two other juniors teams of the All India Chess Federation had already been cleared for international events at Government Cost in the